

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 373 of 2020

In the matter of:

Employees State Insurance Corporation

....Appellant

Vs.

Glopore IM Services Pvt. Ltd.

....Respondent

Present:

Appellant: Nemo.

Respondent:

ORDER

03.03.2020: Post the appeal 'For Admission (Fresh Case)' on **26th March,**
2020.

[Justice Bansilal Bhat]
Member (Judicial)

[Shreesh Merla]
Member (Technical)

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